

BHAKRA-NANGAL PROJECT ENGINEERS SENT TO U.S.A. AND U.K.

779. Prof. D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) how many Engineers were sent to U.S.A. and U. K. in connection with the Bhakra and Nangal projects;

(b) what was the main purpose of sending them;

(c) how many of them are still in those countries; and

(d) what was the cost incurred in sending those Engineers abroad?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 32.

(b) These officers were sent to study detailed designs and layout of the dam and power houses, installation of hydraulic equipment, and hydraulic experiments, foundation treatment and structural studies of the dam, erection of power house equipment, etc., connected with the construction of Bhakra-Nangal Project.

(c) 2.

(d) The total expenditure so far incurred on the deputation of these officers comes to about 8 lacs.

सीलोन में नागरिकता के अधिकारों से वंचित भारतीय

*७८०. सेठ गोबिंद दास : क्या प्रधान मंत्री भारतीय उद्गम के उन लोगों की संख्या बतलाने की कृपा करेंगे जो १९५२ में सीलोन में नागरिकता के अधिकारों से वंचित कर दिये गये हैं ?

The Prime Minister (Shri Jawaharlal Nehru): Attention of the hon. Member is drawn to the reply given by the Deputy Minister on the 3rd March, 1953, to part (c) of Question No. 455, in the House of the People.

FILMS FOR EXHIBITION IN COMMUNITY PROJECT AREAS

781. Shri K. C. Sodhia: (a) Will the Minister of Information and Broadcasting be pleased to state the subjects selected for special films for exhibition in the Community Project areas?

(b) What is the total number of such films likely to be produced in the year?

(c) What will be the average cost of one such film?

The Minister of Information and Broadcasting (Dr. Keskar): (a) A statement showing the subjects tentatively selected in consultation with

the Community Projects Administration is laid on the Table of the House. [See Appendix VII. annexure No. 20.]

(b) 8 to 12 films per year.

(c) The cost of a film varies from Rs. 10,000 to Rs. 25,000 depending on the subject, the locations to be covered and the time required to complete the film.

FEE LEVIED UNDER FORWARD CONTRACT ACT

782. Shri K. C. Sodhia: (a) Will the Minister of Commerce and Industry be pleased to state whether any fee is going to be levied upon Associations under the Forward Contract Act?

(b) If so, what is the scale of such fee?

(c) What is the appropriate number of such Associations?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The matter has not yet been considered.

(b) and (c). Do not arise.

PARKS AND GARDENS

783. Shri Badshah Gupta: Will the Minister of Works, Housing and Supply be pleased to state the total amount of money spent on the maintenance of various parks and flower-gardens respectively during the year 1952 in Delhi and New Delhi?

The Minister for Works, Housing and Supply (Sardar Swaran Singh):

The distinction between parks and flower gardens is not understood. Most of the parks do have areas under flowers. Taking all such parks together, the expenditure incurred on their maintenance during the year 1952 is:—

New Delhi	...	Rs. 3,31,300/-
Old Delhi	...	Rs. 2,78,100/-

Rs. 6,09,400/-

GROUP AREAS ACT

784. Shri Jethalal Joshi: (a) Will the Prime Minister be pleased to state when the Group Areas Act is likely to come into force in South Africa?

(b) How many South African citizens of Indian origin in the districts of Natal, Transvaal and in cities like Cape Town, Durban and Port Elizabeth are likely to be adversely affected in regard to the loss of their land and property by the above mentioned Act?

(c) What is the estimate of the loss they are likely to suffer?

The Prime Minister (Shri Jawaharlal Nehru): (a) The Group Areas Act came into operation in the Provinces of Natal, the Transvaal and the Cape of Good Hope with effect from 30-5-51 and in the Orange Free State with effect from 31-10-52. The Government of the Union of South Africa is taking active steps for its implementation and the proclamation of Group Areas in the Union. It is, however, not possible to say when actually the Group Areas are likely to be proclaimed.

(b) Cape Town—8000

Durban 1,46,000 under the Nationalist Party's plan before the Land Tenure Advisory Board.

1,17,000 under the Durban City Council's plan before the Board.

Port Elizabeth and other cities.—information is being collected and will be placed on the Table of the House on receipt.

(c) Durban 30,000,000

Other cities—information is being collected and will be placed on the Table of the House on receipt.

MANGANESE AND IRON ORES (EXPORT)

785. Shri Deogam: Will the Minister of Commerce and Industry be pleased to state how many tons each of Manganese Ore and Iron Ore have been exported from Vishakapatnam Port during the years 1951 and 1952?

The Minister of Commerce (Shri Karmarkar): Figures of export required are as follows:—

	1951	1952
	Tons	Tons
Manganese Ore.	6,05,131	6,88,950
Iron Ore.	Nil	45,674